

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO.527

TO BE ANSWERED ON APRIL 27, 2016

PROGRESS OF UD SCHEMES

No. 527 SHRI RAYAPATI SAMBASIVA RAO:
SHRI NAGAR RODMAL:
SHRI A.T. NANA PATIL:
SHRI SHIVKUMAR UDASI:
DR. SWAMI SAKSHIJI MAHARAJ:
SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether various urban infrastructure development schemes are progressing at slow pace in the country and if so, the details thereof and the reasons therefor;
- (b) whether the Government has reviewed the progress of these schemes and if so, the details thereof;
- (c) whether some of States are unable to utilize the funds allocated for the said schemes during the last three years and current year and if so, the details thereof, State-wise and the reasons therefor along with the action taken being taken by the Government in this regard;
- (d) the extent to which the targets have been achieved under these schemes, scheme, city and State-wise; and
- (e) whether any foreign country / organization is assisting for urban infrastructure and development and if so, the details of assistance received, country / organization-wise?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

- (a)&(b): Urban Development is a State subject. The State Government is responsible for implementing urban infrastructure schemes. Government supports these efforts through its schemes and programmes. Ministry holds regular review meetings with the
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representatives of all States Governments to review the progress of these schemes. The State Government also submits Quarterly Progress Report, utilization certificate etc.

(c)to(e): The status of progress regarding projects alongwith reasons for delay, if any, utilization of funds and foreign assistance received under schemes viz. (i) 10% Lumpsum scheme for NER (ii) Urban Infrastructure development in satellite towns around seven mega cities, (iii) NERUDP (iv) Smart Cities Mission (v) Urban Transport (vi) MRTS (vii) JnNURM and (viii) SBM are given at Annexure I, II, III, IV, V, VI, VII, VIII respectively.

Annexure-I referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No.527 for 27.04.2016.

10% LUMP SUM PROVISION SCHEME FOR BENEFIT OF NORTH EASTERN STATES INCLUDING SIKKIM

The scheme started in the Financial Year 2001-02 to provide financial assistance to North Eastern States for Development of Urban Infrastructure. Scheme covers NE States Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura and Sikkim. In the last 12 years, 313 projects worth Rs.3012.32 crore has been sanctioned for the 8 States. Out of 313 Projects, 179 Projects (57%) have been completed so far. State of Assam having a slow progress. The status of each state under the scheme is as under: -

S. No	State	Number of Project	Project Completed	Total estimated cost (Rs. in crore)	Central Assistance (Rs. in crore)	Released upto 31/03/16 (Rs. in crore)
1	Arunachal Pradesh	78	54	542.31	495.84	388.80
2	Assam	47	9	418.89	384.31	236.56
3	Manipur	23	19	213.65	197.56	150.03
4	Meghalaya	22	11	192.30	186.40	122.61
5	Mizoram	24	15	409.42	402.21	301.64
6	Nagaland	63	37	491.80	444.79	264.41
7	Sikkim	34	21	381.58	365.88	271.83
8	Tripura	22	13	362.33	361.40	275.07
	Total	313	179	3012.28	2838.39	2010.95

Reasons for slow progress: NE States are located in a climately disadvantage area. The working season was short due to prolonged rains and snowfall in higher reaches. Many of the projects were also stated that to be located in remote region with poor assess hampering project execution. Further, request for release of fund received from State Govt. are generally not in proper form / supporting documents, resulting in queries raised by Administration, IFD and other sections. Since the correspondence with NE States take longer time the delay is unavoidable. Hence, delay in releasing funds to State Govt. which is one of the reason. It is also pertinent to mention here that in the financial year 2015-16, the 1/3 allocation of the scheme has been curtailed by Ministry of Finance, they have provided only Rs.100 crore in the financial year 2015-16 and 2016-17. Due to shortage of funds the proposals amounting to Rs.170 crore for ongoing projects are pending from the last 9-12 months period. This also causes delay in executing the project.

The budget allocation and fund released to States during the last three year and current year is as under:

S. No	Name of State	2013-14 (Rs. In crore)	2014-15 (Rs. In crore)	2015-16 (Rs. In crore)	2016-17 (Rs. In crore)
	Budget Allocation	150	150	100	100
	Actual Expenditure	124.82	150	100	-
1	Arunachal Pradesh	45.03	43.26	31.93	-
2	Assam	6.21	12.08	6.28	-
3	Manipur	3.84	0	20.74	-
4	Meghalaya	18.08	15.55	0	-
5	Mizoram	15.77	32.77	10.96	-
6	Nagaland	11.97	21.74	13.8	-
7	Sikkim	8.06	24.60	6.55	-
8	Tripura	15.86	0	9.74	-

Foreign Assistance - No foreign assistance has been taken in this scheme.

Annexure-II referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No.527 for 27.04.2016.

URBAN INFRASTRUCTURE DEVELOPMENT IN SATELLITE TOWNS AROUND SEVEN MEGACITIES (UIDSST)

The pilot scheme of UIDSST was approved midway during the 11th Plan in July, 2009 with a total outlay of Rs.500 crore. The scheme aimed at providing basic urban infrastructure in selected satellite towns around seven mega cities with the overall objective of ameliorating pressure on mega cities by improving infrastructure and reforms in the selected towns. Scheme covers seven satellite towns viz. Vikarabad (Telangana), Sanand (Gujarat), Sonapat (Haryana), Hoskote (Karnataka), Vasai-Virar (Maharashtra), Sriperumbudur (Tamil Nadu), Pilkhuwa (Uttar Pradesh). Under this scheme, 17 projects with a total outlay of Rs.631.07 crore have been sanctioned so far. Out of Rs.631.07 crore, Central share is Rs.500 Crore. Out of 17 Projects, so far only three projects have been completed. Rest of the projects are under various stages of progress. It has been decided that no new project will be taken up under the scheme. Only committed liability is to be fulfilled.

The budget allocation and fund released to States during the last three year and current year is as under:

S. No	Name of State	Name of the City	2013-14 (Rs. In crore)	2014-15 (Rs. In crore)	2015-16 (Rs. In crore)	2016-17 (Rs. In crore)
	Budget Allocation		70	82.2	70	70
	Actual Expenditure		69.02	82.19	70	-
1	Telangana	Vikarabad	20.98	12.95	14.01	-
2	Gujarat	Sananad	7.08	30.24	6.69	-
3	Haryana	Sonipat	27.82		13.91	-
4	Karnataka	Hoskote	-		7.34	-
5	Maharashtra	Vasai-virar	-	13.24	10.36	-
-*6	Tamil Nadu	Sriperumdudur	9.03	20.28	12.13	-
7	Uttar Pradesh	Pilkhuwa	4.11	5.48	5.56	-

Foreign Assistance - No foreign assistance has been taken in this scheme.

URBAN INFRASTRUCTURE DEVELOPMENT IN SATELLITE TOWNS AROUND SEVEN MEGACITIES (UIDSST)

S. No.	Name of the Project	Year of Sanction	Estimated Amount (Rs.in lakh)	Sanctioned Amount (Rs. in lakh)	Total Amount released (Rs.in lakh)	Physical progress (%)	Target would be achieved	Reasons for slow progress (critical project)
	1	2	3	4	5	7	9	10
1	UP (Pilkhuwa) Pilkhuwa Sewerage Scheme	2010-11	3687.51	2950.01	2905.00	99	30.06.2016	No issue
2	Municipal Solid Waste Management Scheme for Pilkhuwa Town	2010-11	897.7	718.16	538.62	60	31.12.2016	Earlier there was a land issue which has now resolved.
3	GIS Base Map & Household survey for Pilkhuwa Town	2011-12	29.3	29.3	14.64	70	30.06.2016	No issue
4	MAHARASHTRA (Vasai-Virar) Underground Sewerage Scheme for Vasai-Virar Sub Region STP-2	2011-12	6622.63	5298.1	3050.50	80	30.09.2016	Laying of network is going on. However, the site conditions are restricting the pace of work progress. Vasai-Virar City Municipal Corporation (VVCMC) proposes to Part commission the project by March 2016.
5	Integrated Solid Waste Management for Vasai Virar	2010-11	3172.64	2538.12	1903.59	60	30.09.2016	Due to the current site conditions, the VVCMC General Body Council has proposed to change the waste processing technology with internal changes of project components while keeping the same project cost. The State Govt was advised to submit the change proposal.
6	TELANGANA (Vikarabad) Under Ground Drainage Scheme, Vikarabad	2010-11	6474	5179	3885.00	95	30.09.2016	The project has been delayed due to Telengana Agitation and delay in handing over site for the STP. Presently no issue.
7	Water Supply Improvement Scheme, Vikarabad	2010-11	7009	5607	5607	98	30.09.2016	The project has been delayed due to Telengana agitation and delay in handing over sites for 2 ELSRs. Presently no issue.
8	HARYANA(Sonepat) Municipal Solid Waste Management Scheme for Sonepat Town	2010-11	2496	1996.8	499.20	5	31.12.2016	Initially, there was land litigation and finally State Govt. has purchased 20 Acre land at a new site of the project within the extended municipal limits.

								The revised municipal area is approximately 188 Acres from erstwhile 28.8 Acres. State Govt. has been advised to expedite course correction proposal for consideration of MoUD.
9	Augmentation of Water Supply by Ranney Well, Sonapat	2010-11	6958	5566.4	5566.40	75	31.06.2016	No issue
10	GUJARAT (Sanand) Sewerage System of Sanand Town	2010-11	5848.68	4678.94	3509.21	55	31.12.2016	Project is stalled due to TP Scheme finalization for alignment of the Trunk mains. The State Govt. is taking up the matter with the officers of AUDA to resolve the issue.
11	Water Supply System of Sanand Town	2010-11	3320.86	2656.69	2656.68	70	31.03.2016	Project is stalled due to TP Scheme finalization for alignment of the rising mains. The State Govt. is taking up the matter with the officers of Ahmedabad Urban Development Authority (AUDA) to resolve the issue.
12	TAMILNADU (Sriperumbudur) Comprehensive Water Supply Scheme for Sriperumbudur	2011-12	4071	3256.8	2442.60	80	31.03.2016	No issue
13	Under Ground sewerage Scheme, Sripermbudur	2011-12	5622	4497.6	3373.20	80	31.03.2016	There was a issue in lying of 5.5 Km trunk main under the National Highway Authority of India (NHAI). The State Govt. was advised to intimate the details to MoUD so that Ministry will take up the matter with NHAI.
14	KARNATAKA (Hoskote) Underground Sewerage Scheme for Hoskote Town	2011-12	4072.84	2767.12	1383.56	62	31.12.2016	Presently no issue.

Annexure-III referred to in reply to part (a) to (e) of the Lok Sabha
Unstarred Question No.527 for 27.04.2016.

North Eastern Region Urban Development Programme (NERUDP)

The Ministry of Urban Development (MoUD) is implementing the North Eastern Region Urban Development Programme (NERUDP) with the financial assistance from Asian Development Bank (ADB) covering capital cities of 5 North Eastern States viz. Agartala (Tripura), Aizawl (Mizoram), Gangtok (Sikkim), Kohima (Nagaland), and Shillong (Meghalaya) for Water Supply, Sewerage, and Solid Waste Management.

The following projects of the Scheme are running in slow pace :

Part of the NERUDP Scheme	Reason for slow progress
Shillong (Meghalaya) SWM project – development of landfill site:	Poor performance of the Contractor
Agartala (Tripura) Water Supply – construction of 5 overhead tanks	Poor performance of the Contractor

Review of progress - The Ministry of Urban Development and Deptt. of Economic Affairs in coordination with Asian Development Bank regularly monitor the progress. The State Govts advised to terminate the slow progressing projects. The project executing agencies in the State Govts of Meghalaya and Tripura have re-tendered the projects.

Non-utilisation of funds - Funds are released to the project States as reimbursement of expenditure incurred by them on project execution.

Achievement against targets - The scheme started is scheduled for completion by 2019. Current status is as given below:

i. **Following projects (2009-2016) have been executed and completed**

Sl. No.	State	City	Projects executed and completed
1	Mizoram	Aizawl	Water Supply
2	Sikkim	Gangtok	Water Supply
3	Tripura	Agartala	Water Supply
4	Nagaland	Kohima	Water Supply, and Solid Waste Management

ii. **Following projects are under execution to be completed by 2018**

Sl. No.	State	City	Projects under execution
1	Mizoram	Aizawl	Water Supply, Sewage
2	Sikkim	Gangtok	Water Supply, Solid Waste Management
3	Tripura	Agartala	Water Supply
4	Nagaland	Kohima	Water Supply, and Solid Waste Management
5	Meghalaya	Shillong	Solid Waste Management

iii. **Following projects have been sanctioned which are to be completed by 2019 :**

Sl.No.	State	City	Projects sanctioned
1	Tripura	Agartala	Water Supply, Solid Waste Management, and Septage Management
2	Mizoram	Aizawl	Water Supply, Solid Waste Management, and Septage Management
3	Meghalaya	Shillong	Solid Waste Management Extension

Foreign assistance - 70% of the cost of the scheme is being provided as loan by the Asian Development Bank to the Government of India for implementation of the Scheme in the project States during the project period from 2009 to 2019.

Annexure-IV referred to in reply to part (a) to (e) of the Lok Sabha
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SMART CITIES MISSION

The Government of India has launched Smart Cities Mission on 25 June 2015. The winners of first round (20 cities) have been announced in the last week of **January, 2016**. The list of winner of first round (rank-wise) is as under:-

Rank No.	Name of State/ UT	Name of the City
1	Odisha	Bhubaneswar
2	Maharashtra	Pune
3	Rajasthan	Jaipur
4	Gujarat	Surat
5	Kerala	Kochi
6	Gujarat	Ahmedabad
7	Madhya Pradesh	Jabalpur
8	Andhra Pradesh	Visakhapatnam
9	Maharashtra	Solapur
10	Karnataka	Davanagere
11	Madhya Pradesh	Indore
12	Delhi	NDMC
13	Tamil Nadu	Coimbatore
14	Andhra Pradesh	Kakinada
15	Karnataka	Belagavi
16	Rajasthan	Udaipur
17	Assam	Guwahati
18	Tamil Nadu	Chennai
19	Punjab	Ludhiana
20	Madhya Pradesh	Bhopal

Special Purpose Vehicles (SPVs) have been created and incorporated by 13 cities out of 20 winning cities. The Mission is running as per schedule.

During 2015-16 the target of selecting 20 Smart Cities was achieved.

Foreign assistance - In terms of mutual understanding between the Ministry, States/UTs and Foreign Agencies, this Ministry is facilitating execution of Memorandum of Understandings (MoUs)/ Agreements between Foreign Agencies and States/UTs for assistance under Smart Cities Mission. Presently, following MoUs/Agreements have been executed between foreign agencies and States/UTs:

	Name of Foreign Agency	State/UT	City	Date of MoU/ Agreement
1	US Trade & Development Agency (USTDA)	Andhra Pradesh Uttar Pradesh Rajasthan	Visakha-patnam, Allahabad Ajmer	25.01.2015
2	French Agency for Development (AFD)	Maharashtra Chandigarh Puducherry	Nagpur Chandigarh Oulgaret	24.12.2015

Moreover, various countries namely, Spain, Canada, Germany, China, Singapore, UK and South Korea have also shown interest to participate in the development of smart cities.

Annexure-V referred to in reply to part (a) to (e) of the Lok Sabha
Unstarred Question No.527 for 27.04.2016.

URBAN TRANSPORT

The following projects are funded under Urban Transport:

- (i) Bus funding project sanctioned under erstwhile Jawaharlal Nehru National Urban Renewal Mission (JnNURM) scheme.
- (ii) World Bank-GEF-UNDP assisted Sustainable Urban Transport Project (SUTP).

During the transition phase of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) i.e. 2013-14, Ministry sanctioned financial assistance for procurement of 7509 buses to 18 States and 25 ancillary infrastructure projects to 2 States. After expiry of JnNURM Scheme, funding for these projects is available under AMRUT till 31.03.2017. The project is slow in the following States:

(Rs. in Crore)

S. No.	States	Release of ACA for No. of buses	Project cost	Eligible ACA	1 st Installment released during 2014-15	No. of buses procured so far
1	Bihar	526	112.37	67.42	44.92	0
2	Punjab	20	3.98	2.39	1.59	0
3	Rajasthan	280	123.19	61.58	30.79	0
4	Karnataka	1701	618.91	307.28	194.28	239

Ministry of Urban Development has requested the above mentioned States to expedite the procurement of buses.

The detail of 7509 buses sanctioned to 18 States covering 114 cities- cluster of cities and their procurement status is as under:

STATUS OF BUSES SANCTIONED DURING TRANSITION PHASE OF JNNURM

S. No.	State	City	No. of Buses Sanctioned	Buses delivered so far
1	Andhra Pradesh	Vishakhapatnam	40	17
2		Vijaywada	40	13
3		Tirupathi	120	59
4		Kadapa	40	01
5		Guntur	60	60
6		Chittoor	30	18
7		Anantpur	40	01
8	Assam	Guwahati	330	227
9	Bihar	Purnea	55	0
10		Darbhanga	47	0
11		Katihar	32	0
12		Bhagalpur	49	0
13		Bairgania- Sheohar	51	0
14		Madhepura	50	0
15		Aurangabad-Arwal Cluster	40	0
16		Siwan	45	0
17		Jehanabad-Nawada Cluster	40	0
18		Gaya	21	0
19		Munger	30	0
20		Bhabhua- Sasaram Cluster	30	0
21		Begusarai	36	0
22	Chhattisgarh	Damtari Cluster	10	10

23		Kanker Cluster	10	10
24		Ambikapur Cluster	35	35
25		Jashpurnagar Cluster	5	5
26		Chirmiri Cluster	7	7
27		Dhamdha Cluster	5	5
28		Khairagarh Cluster	6	6
29		Raipur Cluster	20	20
30		Rajnandgaon Cluster	20	20
31		Raigarh Cluster	20	20
32		Bhilai Durg Cluster	35	35
33		Jagdapur Cluster	10	10
34		Bilaspur Cluster	25	25
35		Korba Cluster	40	40
36		Janjgir Naila Cluster	10	10
37		Mahasamund Cluster	5	5
38		Kondagaon Cluster	5	5
39		Dantewada Cluster	5	5
40		Kawardha Cluster	10	10
41		Gobranayapara Cluster	4	4
42		Baloda Bazar Cluster	5	5
43	Chandigarh	Chandigarh	170	170
44	Goa	Panaji	50	28
45		Una-Amb-Santokhgarh Cluster	40	788
46		Dharamshala Kangra Nagrota Sri Chamundajee Cluster	90	
47		Kullu – Manali Cluster	30	
48		Nurpur – Jassur Cluster	30	
49		Mandi – Sunder Nagar Joginder Nagar Cluster	100	
50	Himachal Pradesh	Nahan Ponta Sahib Cluster	20	
51		Chamba Dalhousie Cluster	75	
52		Rampur Rohru Cluster	70	
53		Baijnath-Palampur- Joginder Nagar Cluster	80	
54		Nalagarh-Baddi- Parwanoo Cluster	35	
55		Hamirpur – Jwalamukhi Cluster	90	
56		Bilaspur-Ghumarwin- Sunder Nagar Cluster	50	
57		Shimla – Solan Cluster	90	
58		Bangalore	500	0
59		Mysore	93	10
60		Hubli Dharwad	250	0
61		Davangere	50	0
62		Kolar & KGF	40	0
63		Tumkur	40	0
64		Bellary	30	30
65		Bidar	20	20
66		Bijapur	35	35
67		Gulbarga	75	0
68		Raichur	35	35
69		Yadgir	14	14
70	Karnataka	Hospet	30	30
71		Koppal	20	20
72		Sindhur	20	20
73		Gangavathi	25	25
74		Belgaum	50	0
75		Sirsi	20	0
76		Begalkot	20	0
77		Chikodi	20	0
78		Karwar	20	0
79		Harvery	10	0
80		Ranebechur	20	0
81		Mandaya	30	0
82		Ramnagara	20	0
83		Chitradurga	24	0

84		Simoga	55	0
85		Bhadravati	35	0
86		Mangalore & Udipi	65	0
87		Hassan	35	0
88	Kerala	Cluster-I	100	281
89		Cluster-II	85	
90		Cluster-III	30	
91		Cluster-IV	85	
92		Cluster-V	100	
93	Maharashtra	Navi Mumbai	185	80
94		Solapur	200	144
95		Mira-Bhaindar	90	28
96		Kalyan Dombivli	185	69
97		Thane	220	30
98		Vasai Virar	100	25
99		Kolhapur	75	75
100	Meghalaya	Shillong	240	126
101	Punjab	Bathinda	20	0
102	Puducherry	Puducherry	50	10
103	Rajasthan	Jaipur	280	0
104	Sikkim	Gangtok	41	12
105	Telangana	Hyderabad	80	80
106		Mahbub Nagar	30	08
107		Khammam	30	12
108		Karim Nagar	70	18
109	Tripura	Agartala	100	34
110	West Bengal	Kolkata	632	632
111		Siliguri (NBSTC)	80	124
112		Jalpaiguri (NBSTC)	60	
113		Asansol (SBSTC)	60	77
114		Durgapur (SBSTC)	42	
		Total	7509	3778

Foreign assistance –

Sustainable Urban Transport Project (SUTP) – Ministry is implementing the Sustainable Urban Transport Project (SUTP) in five demonstration cities namely Pimpri-Chinchwad, Naya Raipur, Indore, Mysore and Hubli-Dharwad which is assisted by the World Bank, United Nation Development Project (UNDP) and Global Environment Facility (GEF). The details of the assistance received from funding agencies are as under:

(Rs. in Crore)

Funding Agency	Total Project Cost	Fund released upto 29.02.2016
IBRD (Loan through World Bank)	629.82	270.23
GEF (Grant through World Bank & UNDP)	135.00	76.74

Annexure-VI referred to in reply to part (a) to (e) of the Lok Sabha
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METRO RAIL PROJECTS

Metro Rail Projects being implemented on 50:50 Joint Venture between Government of India and respective State Governments are Board run companies which are also represented by nominees of Government of India. The progress of the project is monitored regularly by the Board of Directors of the Company. Details are given below:

DETAILS OF CURRENT STATUS AND EXPECTED COMPLETION DATE OF UNDER CONSTRUCTION/ SANCTIONED METRO RAIL PROJECTS BEING IMPLEMENTED ON JOINT VENTURE OF GOI AND RESPECTIVE STATE GOVERNMENTS. (as on 31.03.2016)

SI No	Name of the Project	Amount of Loan				KfW
		Japan International Co-operation agency (Rs. in crore)	Agency Francaise Development	Asian Development Bank (Rs. in crore)	European Investment Bank	
1.	Delhi Mass Rapid Transport System Phase-III	19,335.00	-	-	-	
2.	Bangalore Metro Rail Project	2,739.00	310.00 Million Euros	-	-	
3.	Chennai Metro Rail Project	8,646.00	-	-	-	
4.	Kochi Metro Rail Project	-	180.00 Million Euros	-	-	
5.	Mumbai Metro Line-3 (Colba-Bandra-SEEPZ) Corridor	13,235.00	-	-	-	
6.	Lucknow Metro Rail Project	-	-	-	450.00 Million Euros	
7.	Ahmadabad Metro Rail Project	5,968.00	-	-	-	
8.	Nagpur Metro Rail Project	-	130.00 Million Euros			500.00 Million Euros

Foreign assistance – Details are given below:

DETAILS OF LOAN SOUGHT/PROPOSED FROM VARIOUS MULTILATERAL/BILATERAL FINANCIAL AGENCIES FOR VARIOUS METRO RAIL PROJECTS BEING IMPLEMENTED BY 50:50 JV OF GOVT OF INDIA AND RESPECTIVE STATE GOVERNMENTS AS ON 31.03.2016.

Project	Physical Progress of the Project	Financial Progress of the Project	Expected date of completion
Delhi Metro Phase-III and its extensions	71.5%	58.54%	Dec, 2016 in phases
Bangalore Metro Rail Project Phase-1	98%	96.41%	June, 2016
Bangalore Metro Rail Project Phase 2	1%	1.88%	March, 2020
Chennai Metro Rail Project	86%	81.82%	Dec., 2017
Kochi Metro Rail Project	72%	53%	June, 2017
Ahmadabad Metro Rail Project	12%	11%	March, 2018
Nagpur Metro Rail Project	10%	7%	
Lucknow Metro Rail Project	26.54%	28.84%	March, 2019 in phases
Mumbai Metro (Line –III)	Preliminary work started	Funds released by GoI Rs.36.60 cr Equity and Rs 30.32 cr as Subordinate Debt	Dec., 2020

Annexure-VII referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No.527 for 27.04.2016.

JAWAHARLAL NEHRU NATIONAL URBAN RENEWAL MISSION (JnNURM)

It is mentioned that JnNURM has come to an end on 31.03.2014. However some of the eligible projects under the schemes are eligible for funding till 31.03.2017. There are 102 projects which were approved in the Mission Phase and 296 projects in transition phase are eligible for funding under AMRUT Mission. The eligible projects are in progress and implementation is being done by concerned State Governments.

Foreign Assistance - No foreign assistance has been taken in this scheme.

Annexure-VIII referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No.527 for 27.04.2016.

SWACHH BHARAT MISSION

The Government of India has launched Swachh Bharat Mission (SBM) on 2nd October, 2014 with the aim of making the country clean by 2nd October, 2019. As part of this, Ministry of Urban Development is implementing Swachh Bharat Mission (Urban). Details of financial assistance / grants released to the State Governments/UTs during 2014-15 and 2015-16 is as under:

Fund released to States Governments /UTs under Swachh Bharat Mission (Urban) during Financial Year 2014-15						
Sl. No.	State/UT	SWM	IHHT+CT	IEC	CB	Total
1	Andhra Pradesh	21.0200	13.7600	4.1700	1.0500	40.0000
2	Arunachal Pradesh	6.8400	1.3000	0.9800	0.2400	9.3600
3	Assam		0.2000	0.0200	0.0100	0.2300
4	Bihar	24.6600	8.1400	3.9400	0.9800	37.7200
5	Chhattisgarh		26.7800	3.2100	0.8000	30.7900
6	Delhi	4.3800	2.2600	0.8400	0.0500	7.5300
7	Goa	1.7000	1.0600	0.3300	0.0800	3.1700
8	Gujarat		51.9586	4.2700	1.0700	57.2986
9	Haryana	12.5700	3.0100	1.8700	0.4700	17.9200
10	Himachal Pradesh	3.0000	3.0200			6.0200
11	Jammu & Kashmir	10.9000	1.9300	1.5400	0.3800	14.7500
12	Jharkhand	9.3300	3.9500	1.5900	0.4000	15.2700
13	Karnataka		69.5700	8.3500	2.0900	80.0100
14	Kerala		16.6800	2.0000	0.5000	19.1800
15	Madhya Pradesh		18.5758	1.9600	0.4900	21.0258
16	Maharashtra		117.3900	14.0900	3.5200	135.0000
17	Manipur	9.6100	0.1400	1.1700	0.2900	11.2100
18	Meghalaya	2.9800	0.5400	0.4200	0.1100	4.0500
19	Mizoram	8.2100	0.3000	1.0200	0.2600	9.7900
20	Nagaland	6.6800	2.4700	1.1000	0.2700	10.5200
21	Odisha		1.2300	0.1600	0.0400	1.4300
22	Puducherry	1.0000	0.7030	0.2000	0.0500	1.9530
23	Punjab	23.0000	13.0000	4.3200	1.0800	41.4000
24	Rajasthan	33.6500	19.1600	6.3400	1.5800	60.7300
25	Sikkim	2.5200	0.1656	0.3200	0.0800	3.0856
26	Tamil Nadu	13.1300	6.4900	12.3600	3.0900	35.0700
27	Telangana	15.2200	9.9500	3.0200	0.7600	28.9500
28	Uttar Pradesh	37.5600	37.2800	8.9900	2.2400	86.0700
29	Uttarakhand	5.0000	0.5100	0.3300	0.1000	5.9400
30	West Bengal	34.5400	21.1200	6.6800	1.6700	64.0100
TOTAL		287.5000	452.6430	95.5900	23.7500	859.4830

**Fund released to States Governments /UTs under Swachh Bharat Mission (Urban)
during Financial Year 2015-16**

(Rs. In Crores)

2015-16							
Sl. No.	State/UT	IHHL	CT	SWM	IEC	CB	Total
1	A&N Islands	0.0230	0.0321	0.0648	0.0144	0.0036	0.1379
2	Andhra Pradesh	65.4804	3.9546	0.0000	3.0000	0.7500	73.1850
3	Arunachal Pradesh	1.2104	0.0000	0.0000	0.0000	0.0000	1.2104
4	Assam	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
5	Bihar	20.0000	0.0000	0.0000	0.0000	0.0000	20.0000
6	Chandigarh	0.3700	0.1300	0.9800	0.1800	0.0400	1.7000
7	Chhattisgarh	19.9974	7.0800	8.7941	0.0000	0.0000	35.8715
8	Dadra & Nagar Haveli	0.0850	0.0468	0.0000	0.0000	0.0300	0.1618
9	Daman & Diu	0.1344	0.0013	0.0000	0.0000	0.0600	0.1957
10	Delhi	27.9700	0.0000	58.7300	10.3600	0.1600	97.2200
11	Goa	1.4040	0.1184	0.0000	1.4150	0.1092	3.0466
12	Gujarat	81.2726	0.0000	0.0000	19.5000	5.8350	106.6076
13	Haryana	11.6476	0.0000	0.0000	0.0000	0.0000	11.6476
14	Himachal Pradesh	0.0000	0.0000	0.0000	0.7200	0.1800	0.9000
15	Jammu & Kashmir	4.5700	0.0000	0.0000	0.0000	0.0000	4.5700
16	Jharkhand	18.9000	0.0000	0.0000	3.6350	1.4269	23.9619
17	Karnataka	30.8600	0.0000	39.1400	0.0000	0.0000	70.0000
18	Kerala	14.9900	0.0000	0.0000	0.0000	0.0000	14.9900
19	Madhya Pradesh	58.5142	15.5400	52.9300	7.0600	1.7600	135.8042
20	Maharashtra	44.6000	0.0000	42.4300	0.0000	0.0000	87.0300
21	Manipur	1.6450	0.0000	0.0000	0.0000	0.0000	1.6450
22	Meghalaya	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
23	Mizoram	1.0000	0.0000	0.0000	0.0000	0.0700	1.0700
24	Nagaland	3.2030	0.0000	0.0000	0.0000	0.0000	3.2030
25	Odisha	21.9400	0.0000	0.0000	2.6732	0.0000	24.6132
26	Puducherry	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
27	Punjab	15.0000	0.0000	0.0000	0.0000	0.0000	15.0000
28	Rajasthan	41.7500	3.2500	0.0000	0.0000	0.0000	45.0000
29	Sikkim	0.0000	0.0000	0.0000	0.0000	0.3796	0.3796
30	Tamil Nadu	47.1074	0.0000	83.3900	0.0000	0.0000	130.4974
31	Telangana	29.1500	0.0000	0.0000	0.0000	0.0000	29.1500
32	Tripura	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
33	Uttar Pradesh	82.2292	0.0000	0.0000	0.0000	0.0000	82.2292
34	Uttarakhand	1.0000	0.0000	0.0000	0.3300	0.0700	1.4000
35	West Bengal	53.5200	0.0000	0.0000	0.0000	0.0000	53.5200
Total		699.5736	30.1532	286.4589	48.8876	10.8743	1075.9476